

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 5426
TO BE ANSWERED ON 25.07.2019

SUBSIDY ON EQUIPMENTS

5426. SHRI AJAY NISHAD

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government proposes to increase subsidy on equipments to be used in renewable energy projects including solar energy and wind energy and if so, the details thereof;

(b) whether the Government promotes public participation in setting up of these projects;

(c) if so, the details thereof; and

(d) the quantum of subsidy being provided on such equipments at present?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY AND POWER AND MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP (SHRI R. K. SINGH)

(a) to (d) The Ministry of New & Renewable Energy (MNRE) is implementing various schemes/programs to promote development and deployment of renewable energy including solar and wind energy in the country through public participation. The Central Financial Assistance (CFA), incentives/subsidies being provided vary from scheme to scheme for approved time period as per the provisions of scheme/program.

The details of CFA/incentives/subsidies being offered presently under various schemes/programs of MNRE are given in the **Annexure**.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA
UNSTARRED QUESTION NO. 5426 FOR 25.07.2019**

**DETAILS OF CFA/SUBSIDIES/INCENTIVES BEING PROVIDED FOR THE
INSTALLATION OF VARIOUS RENEWABLE ENERGY PROGRAMMES**

A. GRID-INTERACTIVE RENEWABLE POWER PROGRAMMES:

1. Wind Power Projects.		
Wind Projects		Accelerated depreciation benefits upto 40%
2. Solar Power Projects.		
a) Solar PV Power projects under Jawaharlal Nehru National Solar Mission (JNNSM) Phase-II, Batch-I of total 750 MW with Viability Gap Funding (VGF) support from National Clean Energy Fund (NCEF).	Minimum Project Capacity 10 MW Maximum Project Capacity 50 MW	VGF support up to 30% of Project Cost limited or maximum of Rs.2.50 Cr/MW whichever is less, based on reverse bidding process for power producers.
b) Grid Connected Rooftop Solar PV Power Projects	Benchmark cost fixed by MNRE on yearly basis.	(i) For Residential Sector <ul style="list-style-type: none"> • Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp • CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp • CFA up to 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) (ii) For Discoms Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline.
c) Grid connected Solar PV Power Projects by Central Public Sector Undertakings (CPSUs).	Total size of the scheme 1000MW.	VGF support to the CPSUs/Govt. Of India Organisations at a fixed rate of Rs.1 crore/MW for projects where domestically produced cells and modules are used and Rs. 0.50 crores/MW in cases where domestically produced modules are used.
d) Grid-connected Solar PV Power plants on Canal Banks and Canal Tops	1 MW to 10 MW	Rs 1.5 Crore/MW for Canal Bank and Rs 3.0 Crore/MW for Canal Top Projects, subject to 30% of the project cost in both the cases.
e) Solar Park Scheme	--	25 lakh per Solar park for preparation of Detailed Project Report(DPRs). 20 Lkash per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower.
f) Solar PV scheme for Defence	--	Tender issued before 17/02/2017- VGF support

Establishments		is 2.50 cr/MW Tender issued after 17/02/2017- Rs 1.1 crore / MW for all capacities.
g) New Scheme for Farmers	Benchmark cost fixed by MNRE on yearly basis.	(i) For Solar power plants, incentives to Discoms @ Rs. 0.40 per kWh subject to limit of Rs. 6.60 lakh per MW/year for a period of five years. (ii) For stand-alone solar pumps and solarisation of grid connected agriculture pumps: CFA of 30% of the benchmark cost or the tender cost, whichever is lower and in North Eastern States, Sikkim, Jammu & Kashmir, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower.

3. Small Hydro Power (SHP) Projects: (valid for the projects commenced on or before 31-03-2017)**

Support to new SHP projects (producers) in Government sector:

Category	Above 100 KW and up to 1000 KW	Above 1 MW – 25 MW
Special category (J&K, HP &UK) and NE States	75,000 per KW.	7.5 Crores / MW limited to 20 crore per project.
Other States	35,000 per KW.	3.5 Crores / MW limited to 20 crore per project.

Support to new SHP projects (producers) in private / co-operative / joint sector:

Areas	Upto 25 MW
N E Region, J & K, H.P. &Uttarakhand (Special Category States)	1.5 crore/ MW limited to 5.00 crore per project
Other States	1.0 crore/ MW limited to 5.00 crore per project

Renovation and Modernisation:

for Government Sector projects	Rs 1.00 crore/MW limited to 10.00 crores per project.
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** Incentive schemes for the projects commencing after 1st April 2017 has been approved by EFC and note for CCEA is under preparation.

4. BIOMASS BASED COGENERATION IN SUGAR MILLS AND OTHER INDUSTRIES IN THE COUNTRY (UP TO MARCH 2020)

Type of Project	Rate of CFA
Bagasse Cogeneration in Sugar Mills	Rs 25 lakh/MW calculated on surplus exportable power
Biomass(Non-bagasse) Cogeneration in Industries	Rs 50 laks/MW calculated on installed capacity

5. Waste to Energy Projects:

Type of Waste	Central Financial Assistance to Producers
Municipal Solid Waste	Rs.2.00cr./MW, Max. Support 10 Cr. /project.
Urban Waste	Rs.2.00cr./MW, Max. Support 5 Cr. /project.
Industrial waste	Rs. 0.20cr to Rs. 1.00cr/MW, Max. Support Rs.5.00cr/project.

B. OFF-GRID / DECENTRALIZED RENEWABLE ENERGY PROGRAMMES:

Central Financial Assistance under the New National Biogas and Organic Manure Programme, (NNBOMP) w.e.f. 01.04.2018 for the Medium Term Plan of 14th Finance Commission up to March, 2020 for Biogas Plant size from 1 cu.m. to 25 cu.m. per day.

1. New National Biogas and Organic Manure Programme, (NNBOMP) w.e.f. 01.04.2018

Sn	Particulars of Central Financial Assistance (CFA) and States / UTs, Regions & Categories of beneficiaries	Biogas Plants under NNB OMP (size 1 to 25 cubic metre biogas per day) (In Rupees per plant)				
		1 Cubic Metre	2-6 Cubic Metre	8-10 Cubic Metre	15 Cubic Metre	20 - 25 Cubic Metre
A	Central Subsidy Rates Applicable (In Rs. per plant)					
	I. NER States, including Sikkim and including SC and ST Categories of NER.	17,000	22,000	24,000	25,000	35,000
	II. Special Category States (Jammu & Kashmir, Himachal Pradesh, Uttarakhand, and Andaman & Nicobar Islands) and III. Scheduled Castes / Scheduled Tribes of all other States.	10,000	13,000	18,000	21,000	28,000
	All other States (General Category)	7,500	12,000	16,000	20,000	25,000
B	Additional Subsidy for cattle dung based biogas plants if linked with sanitary toilets, only for individual households (Rs. Per Biogas Plant) fixed amount.	1,600	1,600	1,600	Nil	Nil

2. Decentralized Solar Photovoltaic Systems

a) Solar Street Lights / Power packs	CFA up to 30% of the project cost.
b) Solar Study lamps under off-grid scheme	CFA up to 85% of the lamp cost.
c) Solar Study lamps under 70 lakh Solar Study lamps scheme	Student contribution Rs 100/- per lamp and balance to be paid as CFA.
d) Solar Street light under AJAY scheme	CFA up to 75% of the project cost.

3. Concentrating Solar Thermal Technology - 30% of the project cost.